

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

SERVICE TAX Appeal No. 10499 of 2015-DB

[Arising out of Order-in-Original/Appeal No RJT-EXCUS-000-APP-240-14-15 dated 19.12.2014 passed by Commissioner of Central Excise, Customs and Service Tax-RAJKOT]

Navalsinh Jadeja

.... Appellant

Himalaya Society -2, Purabia Vadi,
JAMNAGAR, GUJARAT-361004

VERSUS

Commissioner of Central Excise & ST, Rajkot

.... Respondent

Central Excise Bhavan, Race Course Ring Road,
Income Tax Office, Rajkot, Gujarat-360001

APPEARANCE :

Shri Jigar Shah & Shri Amber Kumrawat, Advocates for the Appellant
Shri Anoop Kumar Mudvel, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 11.10.2023

DATE OF DECISION: 31.10.2023

C.L. MAHAR :

The appeal disposed of. For order, see order of date in Service Tax Appeal No. 10395 of 2015-DB.

**(Somesh Arora)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**

KL